

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The value of pledged contribution through the UN system, both in cash and kind, is of the order of 100 million dollars.

(b) No, Sir; offers of assistance so far received fall very much short of our requirements.

(c) Our requirements have, already been made known to the United Nations High Commissioner for Refugees and United Nations agencies. It is expected that additional assistance will be forthcoming.

Shortfall in Production of Sugar

6283. **SHRI C. CHITTIBABU:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a shortfall in the production of sugar this season; and

(b) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) The production of sugar during the current year 1970-71 up to the 15th July, 1971 is 37.28 lakh tonnes as against 41.97 lakh tonnes up to the corresponding date during the previous year.

(b) The current sugar year is almost over. As regards production during 1971-72, the position will be examined as soon as estimates of area under sugarcane and sugarcane production are available.

Decasualisation of General Purchase Mazdoors working at Calcutta Docks

6284. **SHRIMATI BIBHA GHOSH:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a Committee had been set up by Government for the decasualisation of the General purchase Mazdoors, working at Calcutta Dock;

(b) if so, the terms of reference of the committee;

(c) whether any specific time was prescribed in the terms of reference to submit its report, if so, whether it has been submitted; and

(d) if so, the salient features thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) The terms of reference of the committee were:

(1) To study the details of working and job requirements of the General Purpose Mazdoors and Gearmen of the Port of Calcutta;

(2) To study the practice followed in some of the other major Ports like Bombay, Madras and Cochin in respect of the work done by similar categories of workmen and fix a manning scale for the different jobs required to be performed in Calcutta by these categories;

(3) To recommend subject to the provision of clause 20(2) of the Calcutta Dock Workers (Regulation of Employment) Scheme, 1970 the criteria which should be adopted in selecting the required number of workers from amongst the General Purpose Workers and Gearmen maintained continuously in the rotational lists of employers including such contractors who had been the sole suppliers of these categories of workers to Shipping Companies/Agents directly since August, 1969.

(c) It was stipulated that the committee would submit its report as early as possible, preferably within six weeks from the date of its appointment i.e. 31-12-70. The committee submitted its report on the 7th May, 1971.

(d) The Committee has recommended that Carpenters (Coopers) should be separated from General Purpose Mazdoors and registered as a separate category. Gearmen as a separate category being abolished. It has recommended the number of General Purpose Mazdoors and Carpenters to be registered and has suggested detailed criteria for selecting this number. The Committee has also recommended manning scales for different categories of work.